

**Court cases disposed of during last two years**

†1228. SHRI RAM NATH THAKUR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that Government has devised a new plan to dispose of cases pending over the years in the country, if so, the details thereof; and

(b) the number of cases disposed of during the last two years, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P. P. CHAUDHARY): (a) and (b) In pursuance of resolution passed in the Chief Justices' Conference held in April, 2015, all High Courts have set up Arrears Committees to clear the backlog of cases pending for more than five years. Other terms of reference include evolving a uniform nomenclature for all categories of cases and counting only main cases towards pendency and arrears.

The data on institution, disposal and pendency of cases is maintained by Supreme Court and High Courts. As per information made available by the High Courts, details of State/UT-wise disposal of cases in various District/Subordinate Courts during the years 2014 and 2015 are given in the Statement.

***Statement****Details of cases disposed of in District and Subordinate Courts during last two years*

Sl. No.	Name of the State/UT	Disposal of cases during the year	
		2014	2015
1	2	3	4
1.	Andhra Pradesh and Telangana	6,47,130	6,58,713
2.	Arunachal Pradesh	7,615	3,588
3.	Assam	2,76,138	2,72,538
4.	Bihar	3,05,583	2,92,678
5.	Chhattisgarh	1,76,144	1,95,174
6.	Goa	30,625	34,765
7.	Gujarat	11,32,433	10,93,664
8.	Haryana	5,87,385	5,42,440

† Original notice of the question was received in Hindi.

1	2	3	4
9.	Himachal Pradesh	4,09,732	1,94,803
10.	Jammu and Kashmir	2,97,507	87,687
11.	Jharkhand	1,10,068	1,18,845
12.	Karnataka	13,67,041	12,09,127
13.	Kerala	13,55,926	13,38,443
14.	Madhya Pradesh	11,13,382	10,73,584
15.	Maharashtra	15,36,322	16,49,187
16.	Manipur	14,257	7,395
17.	Meghalaya	11,691	9,215
18.	Mizoram	10,747	10,355
19.	Nagaland	3,047	4,826
20.	Odisha	4,70,085	4,08,261
21.	Punjab	5,49,300	5,78,681
22.	Rajasthan	11,32,028	13,71,762
23.	Sikkim	2,008	1,725
24.	Tamil Nadu	16,45,329	11,51,349
25.	Tripura	1,93,003	1,92,081
26.	Uttar Pradesh	31,82,318	33,13,424
27.	Uttarakhand	2,20,660	2,00,947
28.	West Bengal and Andaman and Nicobar Islands	10,89,309	10,99,743
29.	Chandigarh	1,80,616	1,45,990
30.	Dadra and Nagar Haveli and Daman and Diu	2,771	3,323
31.	Delhi	9,30,732	6,12,553
32.	Lakshadweep	95	280
33.	Puducherry	28,631	20,409
TOTAL		1,90,19,658	1,78,97,555